

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/528/ (IB)/2017
NAME OF THE PETITIONER(S) : BASF INDIA LTD
NAME OF THE RESPONDENT(S) : MOSMETRO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

CHITRA SRINIVAS

IRP

[Signature]

ORDER

Heard the IRP. Order is reserved.

sd
S Vijayaraghavan
Member (Technical)

sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc